

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 49/13	TP 48/16	Hearing	397/ 398	M/s. Arun kumar & Anr. Vs. Blue Mercury Apparels P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	LAKSHMI. R 26/4/17	petitioner	<i>Lakshmi</i>
	The Lawmen International Solicitor & Advocates Raghuram Adambi for C.K. Nandakumar 9900039859	Respondents	<i>Raghuram</i>

Counsel for petitioner is present. Counsel for respondent is also present. Observer has filed his report. For filing objections if any, list it on 19.06.2017.

MEMBER (J)

MEMBER (T)